



11

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	<i>Senior Advocate</i> S. GURUTHARAN	M. RAM KUMAR	<i>M. Rave</i> 18/4/17
	PRAKASH GOKLANEY	<i>Representing (counsel) for R-2 & 3</i>  ORDER	<i>Respondents 2 & 3</i> 

Shri Prakash Goklaney, Counsel for R2 & R3 present. Counsel for respondent sought time for submitting arguments. Time enlarged at request. Put up on 8/6/2017 at 10.30 A.M.


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)